THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION Dated 11th February, 2022

No. HCM.II/184/2015-Estt/: 296 For better administration of justice, the High Court of Meghalaya, is pleased to transfer and post the following Judicial Officers as under:-

SI.	Name of	Present Posting	Transferred and	Handover charge to/
No.	Judicial		posted as	vacant
	Officer			
1.	Smti. K.	Judicial	Judicial	Miss. Bandarisha
	Evangeline	Magistrate First	Magistrate First	Kharlukhi, Judicial
	Rymbai.	Class, Amlarem	Class, East Khasi	Magistrate First Class,
	Judicial	Sub-division,	Hills District,	West Jaintia Hills District
	Magistrate	Amlarem, West	Shillong.	who will take additional
	First Class.	Jaintia Hills		charge of the Court of
		District.		Amlarem
				Sub-division, Amlarem.
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The aforenamed Judicial Officers are to take charge/handover on or before 17th February, 2022.

By order,

REGISTRAR (JUDICIAL SERVICE)

Memo No. HCM.II/184/2015-Estt/ 296-A Dated Shillong 11th February, 2022 Copy for information to: -

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 4. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
- 5. PA to Registrar General, High Court of Meghalaya.
- 6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 7. The Director, Meghalaya State Judicial Academy, Shillong.
- 8. The District & Sessions Judge, Shillong/Jowai.
- 9. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
- 10. All concerned Judicial Officers for kind information and necessary action.
- 11. The Accountant General (A&E), Shillong for information and necessary action.
- 12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.

13. The Treasury Officer, Shillong/Jowai for information and necessary action.

14 The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.

15. Office File.

REGISTRAR (JUDICIAL SERVICE)